

may I know whether the local persons are employed or people are brought from outside?

MR. SPEAKER: He is so near the Minister. He can ask him, because the question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Disruption of I.O.C. Installations at Budge Budge and Paharpur, West Bengal

*403. SHRI INDRAJIT GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether he is aware that work at the I.O.C. installations at Budge Budge and Paharpur, West Bengal is being seriously disrupted during the last two months due to rowdy activities of some outsiders;

(b) whether the local I.O.C. management and employees have repeatedly sought, but failed to obtain, necessary protection from the authorities concerned; and

(c) Government's reaction to a continuing situation in which vital oil supplies may get totally disrupted?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) On some days work at the I.O.C. installations at Budge Budge and Paharpur, was disrupted during September, October and November 1972, due to interference of some outsiders.

(b) whenever necessary the management of the I.O.C. was able to obtain protection from the West Bengal authorities.

(c) Both the State and the Central Governments are aware of the situa-

tion and are taking necessary steps for improving it.

Reduction in Freight Rates on High Graded Consumer Goods

*405. SHRI C. K. JAFFER SHARIEF: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under the consideration of Government to reduce the freight rates of high-graded consumer goods; and

(b) if so, the gist thereof?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) No proposal for a general reduction in the tariff rates for high graded consumer goods is under consideration.

(b) Does not arise.

Tax Appeals in Supreme Court

*406. SHRI G. Y. KRISHNAN: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of Tax Appeals filed in the Supreme Court during 1970-71, State-wise; and

(b) the number thereof which have since been decided by the Supreme Court?

THE MINISTER OF LAW AND JUSTICE, AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) and (b) A statement giving the information High Court-wise is laid on the Table of the House.